## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 52/230/HDB/2017
NAME OF THE COMPANY	Maheshwari Infrastructure & Skyscrapers Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Maheshwari Infrastructure & Skyscrapers Pvt Ltd
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation ,	E-mail & Telephone No.	Signature
Kritika Sharma	Pcs	Kritika 15112@ gmail1 com 8179405924	trien
Suman Bijarnia	PCS	CSSUMAN bijarni4@gm	Sunt

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## **ORDER**

Heard Ms. Kritika Sharma and Ms. Suman Bijarnia Learned PCS for the Petitioner. Issue notice to the RoC. Admit the case.

Post the case for final hearing on 26.03.2018

Member (T)

Member (J)